

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:364  
ANSWERED ON:25.11.2014  
GODOWNS UNDER PEG SCHEME  
Chautala Shri Dushyant

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government had decided to construct godowns in 19 States under the Private Entrepreneurs Guarantee (PEG) Scheme;
- (b) if so, the details thereof indicating the quantum of funds allocated and the number of godowns constructed under the said Scheme State-wise;
- (c) whether the Government proposes to expand the focus of the PEG Scheme to all States across the country so as to increase the capacity of godowns for storage of foodgrains; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): Yes, Madam.

(b): No funds have been allocated for construction of godowns under PEG Scheme. State-wise details of godowns constructed by under the scheme are at Annexure – I.

(c)&(d): Yes, Madam. In addition to 20 states listed in Annexure –I, it is also proposed to set up godowns under PEG Scheme in the states of the North East Region and Goa, as per details given in Annexure-II